

continue our concerted efforts whatever are necessary, in this regard.

SHRI SATYASADHAN CHAKRABORTY : Mr. Speaker, Sir, most of the tourists who visit India are not very very rich, but the hotels that we have constructed are mostly luxury hotels and therefore, sometimes these tourists are received by the private sector hotels and others and consequently, these luxury hotels remain vacant. In view of this, will the Government try to construct hotels for the middle class people, who come here, so that they can stay in these hotels, which are not luxury hotels, and which they can easily afford. This will no doubt, be an attraction for them and this will also be profitable for the Government.

SHRI KHURSHEED ALAM KHAN : I have mentioned more than once on the floor of the House that the tourism in this country is not all a five-star culture. The rooms available in the 5-star hotels are only 20% of the total rooms available in the country. The number of total rooms in the approved sector is about 30,000. Apart from this there are a large number of rooms in the unapproved sector. The rooms in the approved sector are in the range of one to five-star hotels and, therefore, there is no dearth of reasonably priced hotel rooms in the country for tourists who want to travel on limited budget.

श्री प्रताप भानु शर्मा : माननीय अध्यक्ष जी, वर्ष 1983 हमारे भारत वर्ष में अन्तर्राष्ट्रीय उपलब्धियों का वर्ष रहा है। हमारे यहां गुटनिर्पेक्ष देशों का सम्मेलन हुआ, फिर राष्ट्रमंडल देशों के शासनाध्यक्षों का सम्मेलन हुआ और तत्पश्चात् अन्तर्राष्ट्रीय पर्यटन विकास के सम्बन्ध में सम्मेलन हुआ। इसलिए मैं जानना चाहता हूँ कि इन सब घटनाओं को देखते हुए, हम पर्यटन के विकास के लिए कौन-कौन सी नई सुविधाएँ अपने देश में प्रदान करने वाले हैं? क्या सभी गुटनिर्पेक्ष राष्ट्रों से सम्बन्धों को बढ़ावा देने के लिए भी पर्यटन विभाग कुछ कार्यवाही कर रहा है?

SHRI KHURSHEED ALAM KHAN : We have taken a number of steps. Firstly, we are now exploring new markets like the West Asian countries, where the unprecedented prosperity is there. We want to invite a large number of tourists from these countries.

Apart from this, necessary infrastructure is being built up in order to make the basic requirements of tourists available in the country like accomodation, air transport, surface transport, facilities for seeing the wild life which is very rich in this country etc. Besides, cultural tourism is also being encouraged for the benefit of the tourists who are interested in cultural tourism.

Black Money Racket in Ahmedabad

*187. **SHRI M. RAMGOPAL REDDY :** Will the Minister of FINANCE be pleased to state :

(a) whether a racket of converting black money into white under the garb of remittances received from abroad, has been unearthed during the 1st week of February, 1984 in Ahmedabad;

(b) if so, the details thereof; and

(c) the action Government have taken to curb such activities in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) and (b) The Income Tax Department searched the premises of Shri Amba Lal Contractor of Ahmedabad on 3rd and 4th February, 1984 and noticed substantial investment in a very posh bungalow. The source of investment is claimed to be remittances of about 200,000 U.S. Dollars from the assessee's son. The Department is enquiring into the genuineness of the claim.

(c) Whenever, information about such activity is received by the Department, necessary investigation is made and appropriate action taken.

SHRI M. RAMGOPAL REDDY : Ahmedabad is a big city and it is only one person in that city who has been caught in the net of the Incometax Department. I want

to know whether Government has made any further efforts to find out such other culprits.

SHRI S.M. KRISHNA : This was a specific question with reference to Shri Amba Lal Contractor, and if the hon Member wants to ask other questions relating to the city of Ahmedabad, I can certainly furnish information on receipt of a notice.

SHRI M. RAMGOPAL REDDY : The Minister is a knowledgeable person. Shri Amba Lal's son has remitted to this country even twenty lakhs of rupees. Will the Minister tell us or find out for how long his son has been staying in USA, what is his profession, whether his remittance are in consonance with his earnings there, and what action the Government is going to take? Meanwhile, if that man transferred the property in the name of some other person, how is the Government going to confiscate the assets which are illegally acquired?

SHRI S.M. KRISHNA : Certain investigations have been made about Shri Amba Lal Contractor and his son who is living in USA. We have the residential address of Shri Kuldip Contractor who is residing in USA. But the remittances have been received during the financial year 1980-81, 1981-82, 1982-83. The majority of these remittances are in 1981-82, and the remittances have been received in the names of different family members of Shri Amba Lal Contractor. They are claimed to have been invested in the construction of this bungalow. The remittances have been received through Bank of Baroda, Gandhi Road branch; and Bank of India, Ahmedabad Main branch.

SHRI K. MAYATHEVAR : The hon. Member, in part (c) of his question has asked about, "the action Government have taken to curb such activities in the country"—not confined only to that particular monopoly house. In this context, I want to know the steps taken by Government during this financial year to unearth black money in this country. Everybody, especially Mrs. Ministers and VIPs of this country know that black money-holders are running—parallel Government. They are about to defeat our economy. The price level is going

up because of the black money. So it is a life and death problem. I want to know from the Minister of Finance (a) what are the steps he has taken to unearth black money and; (b) what are the steps he has taken to curb black money going to America and Singapore. I do not want to mention the names of persons. You know we have given many complaints, and raised it in Parliament. Rs. 200 crores of black money have gone to Singapore. If I take the names, the hon. Speaker will direct me not to do it. He will stop my talking. So, what are the steps he has taken for hunting and rooting out black money from this country? Nothing is disclosed in the Budget. What are the steps taken?

(Interruptions)

SHRI S. M. KRISHNA : I can quite appreciate the concern of the hon. Member about Singapore, Hong Kong etc. There is no denying the fact that black money is playing havoc; and It has been the endeavour of this Government to curb that tendency of black money. *(Interruptions)* Yes; it has been endeavouring. So many steps have been taken.

SHRI K. MAYATHEVAR : What about the 20-point programme? I support the steps taken for digging out black money.

SHRI S.M. KRISHNA : He has always been supporting the 20-point programme. There is no dispute about it.

SHRI K. MAYATHEVAR : But there is no implementation at the lowest level.

SHRI S.M. Krishna : I am sure even now he will continue to support the 20-point programme. if he wants to be consistent about the stance he had taken earlier.

About black money, there is black money, and both the Direct Tax authorities as well as Indirect Tax authorities are making earnest efforts to weed it out, so that it does not distort the economy of this country. Not only in this particular case, but whenever Government is informed about the activities of those who indulge in black money, Government does not waste any time. They do pounce on this black money generation.

SHRI A.K. BALAN : Is the government in a position to estimate blackmoney now operating in the market ?

SHRI S.M. KRISHNA : May I draw your attention to the next question which relates to this ?

Study on Black Money

*188. †DR. KRUPASINDHU BHOI :
SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether Government sponsored a study on black money sometime back;

(b) if so, the agency through which this study was conducted ;

(c) the technique adopted for estimating the extent of black money, the amount of such money estimated and how does it compare with the critical estimates made by earlier Committees and economists; and

(d) the steps being taken to stop generation of black money and countenance the black money phenomenon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) to (c) Yes, Sir. The Government has entrusted a study on Black Money to the National Institute of Public Finance and Policy, New Delhi in July, 1982. The report from the Institute is awaited.

(d) All possible measures to check circulation and prevent further proliferation of Black Money, including administrative, legislative and institutional are being taken from time to time, after a constant review.

DR. KRUPASINDHU BHOI : He has not given any categorical answer to (a), (b), (c) and (d). The Finance Minister has already entrusted a study on Black Money to the National Institute of Public Finance. Basing on the last three years of seizures of gold, huge black money and unearthing of wealth, it shows that it is rapidly growing, which he has admitted. At the same time, there are bonds which have been introduced to unearth the blackmoney, but that has yielded less result. Taking into account marriage ceremonies shall businessmen and other people

how much of blackmoney is being generated ? Basing on this, what are the terms and conditions mentioned for entrusting a study on black money to the National Institute of Public Finance ? Already one year and 8 months have passed. Have they submitted any interim report to the Finance Ministry or not; if not, what is the date on which they have been asked to submit a report ? What are the concrete steps he has taken in entrusting this job to the National institute of Public Finance ?

SHRI S.M. KRISHNA : The Estimates committee in its 9th Report (Seventh Lok Sabha) on the Ministry of Finance has recommended that the government should attempt an estimate of black money which will enable the government to formulate more appropriate policy. In pursuance to that recommendation on 6th July, 1982, the Institute was informed to take up this study. the terms of reference are : (a) to identify the important sectors of the economy in which black money is generated; (b) to examine causes and conditions that give rise to and facilitate the generation of black money; (c) to study the methods employed to generate blackmoney and the channels through which the concealed income is invested and spent in other way; (d) to study the methods employed to convert black money; into white money; (e) to attempt a broad estimate of the volume of black money generated; and (f) to undertake any regional or sectoral survey that may be required in connection with above. They estimated that they would be able to give a report in about two years' time. So, we are hoping that they will be able to keep up to that time frame.

SHRI SATISH AGARWAL : What about the interim report ?

SHRI M.S. KRISHNA : No interim report.

DR. KRUPASINDHU BHOI : On many occasions the Excise and Customs Departments mentioned that their officials were being concentrated at Bombay, Madras and Delhi. In areas near small ports, smuggled goods are being imported and the stocks of those goods in other areas are in a very low key. I want to know whether the